

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri Bhanu Bhushan, Member
2. Shri R.Krishnamoorthy, Member
3. Shri S.Jayaraman, Member

**I.A No. 3/2009 in
Petition No. 16/2008**

In the matter of

Downgrading of inter-State trading licence from Category `F` to Category `A`.

And in the matter of

Indiabulls Power Generation Limited, Gurgaon Applicant

ORDER

By order dated 11.9.2008, the applicant was granted licence for inter-State trading in electricity as Category `F` trader. This interlocutory application has been made for downgrading of its licence to Category `A`. The main reasons for seeking downgradation of the licence is stated that as part of continuous assessment of market and realigning business strategy in conformance with the industry, it has decided to restrict its inter-State trading activities to 100 MUs per annum.

2. We have considered the request of the applicant and approve downgradation of its licence from Category `F` to Category `A` for inter-State trading in electricity from the date of issue of this order. We direct that necessary endorsement regarding change from Category `F` to Category `A` be made in the licence already granted to the applicant.

3. I.A. stands disposed of accordingly.

Sd/-	sd/-	sd/-	sd/-
(S.JAYARAMAN)	(R.KRISHNAMOORTHY)	(BHANU BHUSHAN)	(DR. PRAMOD DEO)
MEMBER	MEMBER	MEMBER	CHAIRPERSON
New Delhi dated the 22nd January 2009			